

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 139 of 2021	Abhimanyu Mittal Vs. Pankaj Aggarwal & Ors.	Siddharth Banthia	
2.	Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.	Meenakshi Rawat	
3.	Comp. App. (AT) (Ins) No. 141 of 2021	Marinaindia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	
4.	Comp. App. (AT) (Ins) No. 142 of 2021	Gulabchand Jain Vs. Ramchandra D. Choudhary Resolution Professional of Vijay Timber Industries Pvt. Ltd.	Sunil Bhavsar	
5.	Comp. App. (AT) (Ins) No. 143 of 2021	Shree Ambica Rice Mill Vs. Kaneri Agro Industries Ltd.	Karan Valecha	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 38 of 2021	S.V. Traders Vs. S. Rajendran & Anr.	Himangi Kapoor	N.P. Vijaykumar
7.	Comp. App. (AT) (Ins) No. 39 of 2021	Raj Kumari Vs. Intec Capital Ltd. & Anr.	Navin Kumar	Shailesh Yadav

8.	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	Amresh Shukla –IRP Pramod Kumar Upadhaya-R2
9.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	
10.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 733 of 2020 Part Heard	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
13.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
14.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
15.	Comp. App (AT) (Ins) No. 08 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP

16.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
17.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
18.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
19.	Comp. App. (AT) (Ins) No. 758 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
20.	Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
21.	Comp. App. (AT) (Ins) No. 822 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar